## NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 16.07.2019 <u>NOTICE</u>

## Take notice that the following matter listed on 17.07.2019 in the Court No-II will not be taken up due to non-availability of the Bench. The next date of hearing is indicated below.

S. No.	Case No.	Name of the Parties	Original Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) No. 238 of 2018	Ankit Mittal Vs Ankita Pratisthan Ltd. & Ors.	17.07.2019	23.07.2019

**By Order** 

-sd/-Registrar

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